

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/17(CHE)/2022
Name of Petitioner : State Bank of India
& Vs
Name of Respondent : Ramkumar
Section : Sec 95(1) of IBC, 2016

ORDER

Present: Mr. M.L.Ganesh, Ld. Counsel for State Bank of India.
Mr. Gajendran Ravi, Ld. Counsel for Respondent.

Pleadings are complete.

Arguments on behalf of the Petitioner heard.

Ld. Counsel for Respondent seeks adjournment stating that the Counsel who has to argue is not available.

Written synopsis be filed not exceeding three pages by the Counsels for the parties.

List the Petition for hearing on **26.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**